COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 95 OF 2015

Dated: 03rd May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member In the matter of: NTPC Ltd. Appellant(s) Versus Uttar Pradesh Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma Mr. Pradeep Misra for R-1 to 4 & 9 Mr. R. B. Sharma for R-6 Mr. Sethu Ramalingam for R-14

<u>ORDER</u>

Learned counsel, Mr. Pradeep Misra, appearing for Respondent No.1 to 4 & 9 has filed the written submissions and the same was taken on record.

Learned counsel, Mr. M.G. Ramachandran appearing for the Appellant has filed the additional written submissions and the same was taken on record.

Judgment is reserved.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

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